

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. 051/00331/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIKAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 10.04.2019.

Nirupam Mahato son of Rasaraj aged about 36 years R/o Indrapuri P.O. + P.S.- Chutia, District- Ranchi.

By Advocate : Shri S.K. Singh

Versus

1. The Chairman, Railway Recruitment Board, Govt. of India, Ministry of Railway, Rail Bhawan, Sansad Marg, New Delhi-110001.
2. Officer-in-Charge, R.R.B., Ranchi, P.O.+P.S.-Chutia, District- Ranchi

By Advocate : Shri P.D. Singh

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicant submits that this O.A has become infructuous.

2. On the submission of l/c for applicant, the O.A is dismissed on ground of having become infructuous.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks

